


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or<br>C.A. No. | T.P. No. | Purpose | Section           | Name of the Parties<br>M/s. / Mr.  |
|-------------------------|----------|---------|-------------------|--|
| 268/14                  | TP 6/17  | Hearing | 433(e)/<br>433(f) | Vishwas Concrete Pvt. Ltd. Vs<br>Uttam Sagar Development &<br>Construction Pvt. Ltd. |

| SL.<br>NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER    | REPRESENTATION TO WHOM | SIGNATURE  |
|------------|--|------------------------|--|
| 4.         | Shiva Shankar Reddy.<br>ph: 9886075362 | Respondent             |  |

Counsel for petitioner is absent. Petitioner is called, absent. This is the third time the matter is listed and on the earlier two occasions, the petitioner and the counsel for petitioner were absent. He has not complied the relevant rules and provisions of I&B Code which are applicable to the facts of this case though he was directed to do so on the last two occasions when the matter was listed. It is clear that the petitioner is not showing any interest to proceed with this matter. To give one more chance, Registry is directed to issue notice to the petitioner and to the counsel for the petitioner as a last chance and if they fail to appear on the next hearing, the matter will be decided in accordance with law. Counsel for respondent is present. He requested time to file objections.

List it on 14.07.2017.

MEMBER (J)

MEMBER (T)